

Cont .Case (Civil)

Token Number- 2697/2020

S.J.

Caveat Clear

Arun Kumar

Petitioner

Versus

State of Jharkhand & others & others

Respondents

C.F.S.

Petition:-nil

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Hon'ble name may be addressed properly in para 1, prayer portion and synopsis as per Ann-1.
2. Case nomenclature may be corrected in prayer portion as per Ann-1.
3. Para 10 of presentation form may be filled up.

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